

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017

Date: 13.12.2018

To,

Shri Divyanshu Bhatt
Advocate,
Trilegal,
311 B, DLF South Court, Saket
New Delhi- 110017

Sir,

Subject: Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors - Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from anticipated date of commercial operation of Unit-I to 31.3.2019.

Ref: Your letter dated 7.12.2018

With reference to your letter dated 7.12.2018 on the above mentioned subject, I am directed to inform that your request for early hearing of the matter has been considered and the same shall be listed for hearing in the first week of January, 2019. Parties are directed to complete pleadings prior to the date of hearing.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)